

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:4598
ANSWERED ON:07.12.2010
NATIONAL PERMIT SYSTEM
Joshi Shri Mahesh;Punia Shri P.L.

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the committee constituted to look into the issue of streamlining of National Permit system in the country has recommended the collection of a lumpsum amount for vehicles plying under National Permit;
- (b) if so, whether the Government has received comments from the States for implementation of the said recommendations; and
- (c) if so, the details thereof and the action taken by the Government in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MAHADEO SINGH KHANDELA)

(a) Yes Sir.

(b) & (c) The recommendations of the Committee were discussed in the 32nd meeting of the Transport Development Council held on 05.02.2010 and subsequently the issue was also discussed in the 33rd (Special) meeting of the Transport Development Council held on 16.04.2010. The States/UTs had agreed to accept the recommendations of the Committee. As per the decision of Transport Development Council, the new national permit system has already been implemented w.e.f. 08.05.2010.